

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**C.P(C)180/00079/2018 IN O.A. NO. 1080 OF 2012**

Monday, this the 18<sup>th</sup> day of March, 2019

**CORAM:**

**HON'BLE Mr. E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE Mr.ASHISH KALIA, JUICIAL MEMBER**

Baburajan K, S/o. V. Krishnan (late),  
(Rtd. Machinist, Machine Shop,  
Marine Engineering Division,  
Fishery Survey of India, Kochi - 682 016),  
Residing at Kanjirathumvila House,  
Thazham South, Chathanoor (P.O),  
Quilon. Pin- 691 572. - Petitioner

(By Advocate Mr. T.C. Govindaswamy)

**Versus**

1. Union of India represented by the Secretary  
Government of India,  
Ministry of Agriculture, Department of  
Animal Husbandry, Dairying and Fisheries,  
Krishi Bhavan, New Delhi - 1.
2. The Director General,  
Fishery Survey of India, Botawala Chambers,  
Sir P.M. Road, Mumbai.
3. The Zonal Director,  
Fishery Survey of India,  
Kochi - 682 016.
4. The Director,  
National Institute of Fisheries Post Harvest,  
Technology and Training, Kochi - 682 016. - Respondents

(By Advocate Mr. N. Anil Kumar, SCGSC for R 1-3)

The application having been heard on 18.03.2019, the  
Tribunal on the same day delivered the following:-

**O R D E R (Oral):-**

**Per: Mr. E.K.Bharat Bhushan, Administrative Member**

We have heard the learned counsel appearing on both sides. Learned counsel for the petitioner submits that he has not been able to verify the statement made by learned counsel for the respondents as had been directed by this Tribunal on 25.1.2019. Under the circumstances, CP(C) is closed granting liberty to the applicant to approach this Tribunal, if any residual benefit remains. Notices shall stand discharged.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

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**List of Annexures**

Annexure M.A 1 - A true copy of order dated 17 August 2016 in O.A No.1080/2012, rendered by this Tribunal

Annexure R1 - True copy of order no.MED/1-70/2014 Vo.II dated 19.12.2018

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